

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 107

CP (IB) No. 253/Chd/Hry/2023

**IN THE MATTER OF:**

Gupshup Technology India Pvt. Ltd.

...Petitioner

Vs.

Yaari Digital Integrated Services Ltd.

...Respondent

**Under Section:** 9, IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble  
Member(T) on the medical grounds, the present matter is renotified to 09.09.2024.

Sd/-

Court Officer

Preeti  
18.07.2024